

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Notification,

Srinagar, 25th July, 2025

S.O 199 .- In exercise of the powers conferred by section 28 read with section 2(i) of the Legal Services Authorities Act, 1987, the Lieutenant Governor, Union Territory of Jammu and Kashmir, in consultation with the Chief Justice of High Court of Jammu and Kashmir and Ladakh, hereby directs that the following amendment shall be made in the Jammu and Kashmir Legal Services Authorities Rules, 2020, namely:

In rule 13, in clause (a) under the heading "Ex-officio members", after sub-clause (vi), the following sub-clause shall be inserted, namely.-

"(vii) Secretary, Zila Sainik Board Member"

By order of Lieutenant Governor

Sd/-

(Achal Sethi)

Secretary to Government

Dated.25-07-2025.

No. LAW-Jud/90/2025-08

Copy to the-

1. Learned Advocate General, J&K Jammu/Srinagar.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K Jammu/Srinagar.
3. Registrar General, J&K High Court, Jammu/Srinagar.
4. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Jammu/Srinagar.
5. Member Secretary, Jammu and Kashmir Legal Services Authority, Jammu/Srinagar. This is with reference to her letter No. JKLSA/LS/Reg-Conf/2025/812-15 dated 03-07-2025.

Achal Sethi

6. Commissioner Secretary to Government, General Administration Department.
7. Commissioner Secretary to Government, Social Welfare Department.
8. Secretary to Government, Information Department.
9. Director General of Police, J&K, Srinagar/Jammu.
10. All District and Sessions Judges for its circulation to all the subordinate courts.
11. Secretary, Bar Council.
12. All Deputy Commissioners for circulation to all SDM's/Tehsildar's/Naib Tehsildar's and Block Development Officers Headquarters.
13. All District Senior Superintendent of Police for circulation to all Dy. Superintendent of Police.
14. All Chief Judicial Magistrate's.
15. All President and District Tehsil Bar Association.
16. Director Archives..
17. Director Information, J&K Jammu/Srinagar.
18. General Manager, Government Press, Jammu/Srinagar.
19. Principal Pvt. Secretary to Chief Secretary, J&K.
20. S.O Section.
21. Incharge Website.
22. File Concerned.


25.07.25
(Ashish Gupta)

Special Secretary to Government